

i»¿SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. 27166 OF 2013
WITH
PRAYER FOR INTERIM RELIEF

THE COMMISSIONER OF INCOME TAX
& OTHERS
VERSUS
KISHAN LAL

...PETITIONERS

...RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before the Court on 26th August, 2013, when the Court was pleased to pass the following order:

“Delay condoned.

Issue notice, returnable on 30th September, 2013.”

Accordingly, notice to the Sole Respondent was issued on 14th September, 2013 through speed post. Notice served on 18th September, 2013 as per postal tracking report. No one has entered vakalatnama and memo of appearance so far.

Service of notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this report.

DATED THIS THE 27TH DAY OF SEPTEMBER, 2013.

ASSISTANT REGISTRAR

COPY TO:-

Ms. Anil Katiyar, Advocate

ASSISTANT REGISTRAR